

T.P.(Cr1.) No. 189-193 OF 2001

ITEM No.23

Court No. 4

SECTION XVIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition.(Cr1.) No. 189-193/2001

M/S.LABH CONSTRUCTION&INDUSTRIES LTD&ORS

Petitioner (s)

VERSUS

BANK OF RAJASTHAN LTD.  
( With Appln(s). for stay )

Respondent (s)

Date : 10/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE S.N. PHUKAN

For Petitioner (s) Mr. E.C. Agrawala,Adv.  
Mr. Rishi Agrawala, Adv.  
Mr. Mahesh Agrawal, Adv.  
Mr. Vivek Yadav, Adv.  
Mr. Alok Aggarwal, Adv.

For Respondent (s) Mr. Gopal Jain, Adv.  
Mr. RN Karanjawala, Adv.  
Ms. Nandini Gore, Adv.  
Ms. Avantika Keswani, Adv.  
Mrs Manik Karanjawala,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Learned counsel for the petitioners request a  
short adjournment for filing rejoinder.  
List after three weeks.

.SP1

Hemalatha

(HK Bhatia)  
Court Master